

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 18 (ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE COMPANY: Mr. Dev Mitter Ahuja Vs. M/s Fazilka Cotton and Synthetics Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Mansumyer Sigh, Advocate		
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	For the Respondent (s):	Mr. Gourav Mitra, Advocate Mr. Saurabh Seth, Advocate Ms. Suneera Seth, Advocate		
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ORDER

It is submitted by the Ld. Counsel that the arguing counsel Mr. V. K. Chaudhary, is on his legs before the Hon'ble Supreme Court and is therefore, unable to address his arguments today. A Request for adjournment is being made on his behalf.

Adjourned to 23rd October, 2017.

- Sd -

(S. K. Mohapatra)
Member (T)

- Sd -

(Ina Malhotra)
Member (J)